IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.10- IA/1050(AHM)2024
in
C.P. (IB)/104(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Limited **.....Applicant**
V/s
Takshashila Heights Private Limited **.....Respondent**

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Adv. a.w Mr. Yuvraj Chokshi, . & Mr. Priyank Dave, Adv.
For the Respondent : Mr. Hem Buch, Adv.

ORDER

IA/1050(AHM)2024

Learned Counsel for the respondent appeared and seeks time to file reply. He is directed to file the same within one-week.

List for further consideration on 12.08.2024.

-Sd- -Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)

MK/PC